<u>Monthly Information Bulletin on Corporate</u> <u>Sector</u>

<u>May, 2014</u>

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st May, 2014

1. The total number of companies registered in the country as on 31st May, 2014, stood at 13,97,383. Of them, 2,55,867 companies were closed; 1,42,256 companies were lying dormant; 5,102 companies were under liquidation; 23,356 companies were in the process of being struck-off and 204 companies were in the process of being re-activated. Taking the above into account, there were 9,70,598 active companies as on 31st May, 2014.

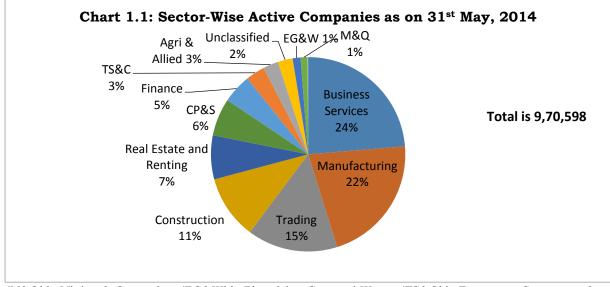
2. Out of the 2,55,867 closed companies, about 10,204 companies were liquidated/dissolved; 2,29,854 companies were defunct (and hence struck-off); 13,947 companies were amalgamated/ merged with other companies; 1,862 companies were converted to LLP and dissolved. **Table-1.1** presents the summary picture of companies count as on 31st May, 2014.

3. Authorized Capital wise distribution of active companies as on 31st May, 2014 **(Table-1.2)** indicates that about 65.28% of companies (6,33,642 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.11% of companies (20,451 in number) have authorized capital of above Rs.10 crore each.

4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,83,810), followed by Delhi (2,61,836) and West Bengal (1,81,401). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (2,06,411), followed by Delhi (1,89,213) and West Bengal (1,34,157) as on 31st May, 2014 (**Table-1.3**).

5. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.30 lakh) followed by manufacturing (2.09 lakh), Trading (1.46 lakh) and Construction (1.03 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).

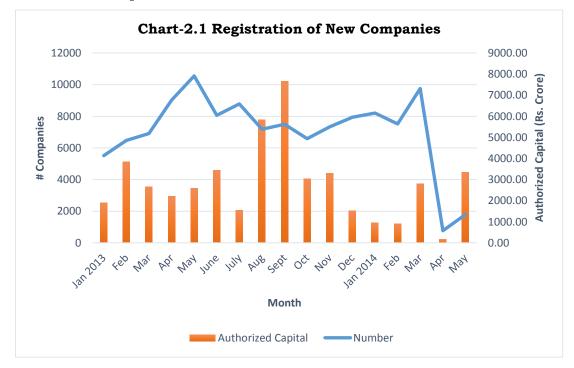
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'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication. 24,036 active companies (unclassified category) are having invalid Economic Activity (NIC-2004) Code.

II. TREND OF REGISTRATION OF NEW COMPANIES

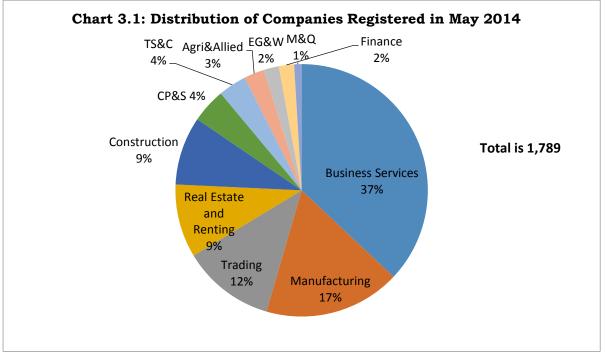
6. An analysis of registration of new companies during last seventeen months indicates that a highest number of 10546 new companies were registered in May 2013 and a lowest of 765 companies were registered in April 2014 (**Table-2.1 and Chart 2.1**). The sudden fall in registration of new companies in April 2014 may be attributed to suspension of various e-filing (including incorporation) activities on MCA21 system due to roll out of new forms under the Companies Act, 2013.



III. REGISTRATION OF NEW COMPANIES DURING MAY, 2014

7. During the month of May, 2014, a total of 1789 companies were registered with collective authorized capital of Rs. 3342.34 crore. Of them 1785 companies were registered as Companies Limited by Shares with authorized capital of Rs. 3342.32 crore; 4 companies were registered as Limited by Guarantees with Rs. 2 lakh authorized capital (**Table-3.1**).

8. Economic-activity wise classification of companies registered during May, 2014 (**Table-3.2 and Chart 3.1**) reveals that the predominant share of companies are in Business Services (657) followed by Manufacturing (310), Trading (212), Real estate & renting (160) and Construction(156).

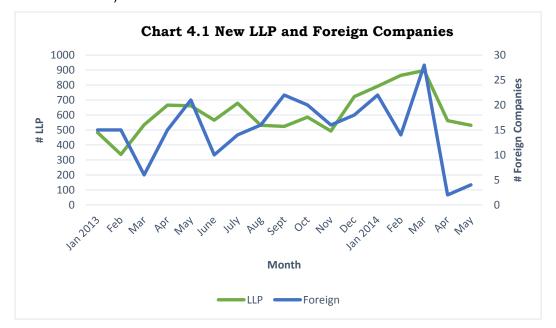


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

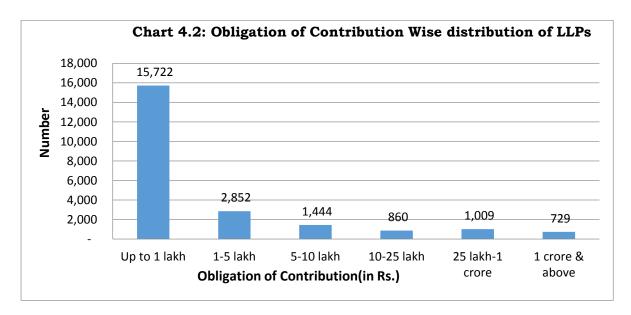
9. During May, 2014 Uttar Pradesh has 250 (13.97%) newly registered companies, followed by Andhra Pradesh with 237 (13.25%), and West Bengal with 220 (12.30%) (Table-3.3).

IV. Limited Liability Partnerships (LLP) and Foreign Companies

10. An analysis of new registration of Limited Liability Partnerships and Foreign Companies in last seventeen months indicate that highest number of 897 LLPs and 28 Foreign Companies were registered in March 2014 (**Table-2.1 and Chart 4.1**).

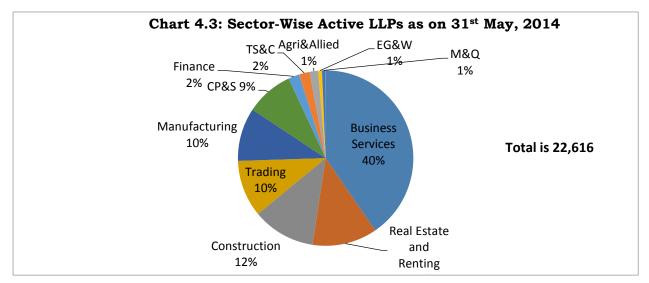


11. As on 31st May, 2014, a total number of 22,877 LLPs were registered in the country and 22,616 of them were active. About 82.13% active LLPs (18,574 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 3.22% (729 in number) of LLPs have obligation of contribution of above Rs.1 crore each. **(Table-4.1 and Chart 4.2)**



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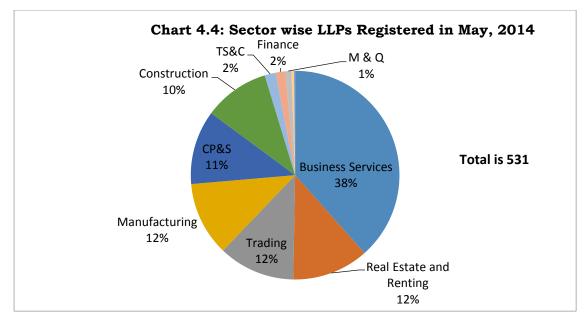
12. Broad economic sector wise classification of active LLPs as on 31st May, 2014 reveals that Service sector account for 17,110 LLPs, followed by Industry and Agriculture sectors accounting for 5,145 and 359 respectively. Economic-activity wise classification of total active LLPs as on 31st May, 2014 reveals that the large number of LLPs are in Business Services (9,143) followed by Real Estate & Renting (2,707), Construction (2,629) and Trading (2,368) (**Table-4.2 and Chart 4.3**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication.

Registration of LLPs during May, 2014

13. A total of 531 Limited Liability Partnerships (LLPs) were registered during May, 2014 with collective obligation of contribution of Rs. 5,701.78 crore. Economic activity wise classification of LLPs during the month reveals that highest numbers of 204 LLPs were registered in Business Services, followed by 63 in each Real Estate and Renting and Trading (**Table-4.3 and Chart 4.4**). Highest number of 191 LLPs were registered in Maharashtra (35.97%) followed by 75 in Delhi (14.12%) (**Table-4.4**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication.

Foreign Companies

14. As on 31st May, 2014, a total of 3,243 foreign companies were doing business in India. During the month of May, 2014, 4 foreign companies were registered in India, 2 each under Business Services and Trading and in states of Karnataka and Tamil Nadu respectively.

Та	Table 1.1 Summary Statement on Companies count as on 31 st May, 2014						
1	Companies Registered as on 31st May, 2014	13,97,383					
2	Number of Closed Companies	2,55,867					
i	No. of Companies Liquidated/Dissolved	10,204					
ii	No. of Companies Defunct/ Struck-off (Section 560)	2,29,854					
iii	No. of Companies Amalgamted/ merged	13,947					
iv	No. of Companies Converted to LLP	1,862					
3	Number of Companies lying dormant	1,42,256					
4	Number of Companies under Liquidation	5,102					
5	Number of Companies which are under the process of Section 560	23,356					
6	Number of Companies lying AIPG (Active in Progress)	204					
	Number of Active companies	9,70,598					

Note:

- 1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
- 2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
- 3. Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.2: Authorized Capital-wise Active Companies as on 31st May, 2014 (Authorized Capital in Rs. Crore)								
	A	Private		Public		Total		
S1. No.	Authorized capital Range	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
1	Up to 1 lakh	322,022	3,180	1,556	1	323,578	3,181	
2	Above 1 lakh to 5 lakh	184,629	7,797	9,205	459	193,834	8,256	
3	Above 5 lakh to 10 lakh	110,547	10,796	5,683	542	116,230	11,338	
4	Above 10 lakh to 25 lakh	84,425	17,577	5,192	1,140	89,617	18,717	
5	Above 25 lakh to 50 lakh	68,010	29,470	5,302	2,420	73,312	31,890	
6	Above 50 lakh to 1 crore	57,128	50,837	7,788	7,342	64,916	58,179	
7	Above 1 crore to 2 crore	31,840	52,920	5,175	8,903	37,015	61,823	
8	Above 2 crore to 5 crore	28,409	103,322	8,216	32,411	36,625	135,733	
9	Above 5 crore to 10 crore	9,354	73,930	5,666	45,217	15,020	119,147	
10	Above 10 crore to 25 crore	5,688	94,653	4,952	85,113	10,640	179,766	
11	Above 25 crore to 100 crore	3,301	165,341	3,481	181,482	6,782	346,823	
12	Above 100 crore to 500 crore	988	208,378	1,162	252,502	2,150	460,879	
13	Above 500 crore to 1000 crore	115	86,380	221	175,523	336	261,903	
14	Above 1000 crore	112	435,963	431	1,909,336	543	2,345,299	
	Total	906,568	1,340,543	64,030	2,702,391	970,598	4,042,934	

	Table 1.3: St	tate/UT-wise	Status of (Companies	Registered as	on 31 st May,	2014	
S1. No.	State	Registered	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	AN Islands	223	5	46	-	-	2	170
2	Andhra Pradesh	92,584	8,583	22,947	270	868	33	59,883
3	Arunachal Pradesh	484	234	9	2	62	1	176
4	Assam	9,064	2,706	177	15	1,265	-	4,901
5	Bihar	9,004	2,700	1,240	42	3,385	- 4	11,088
6	Chandigarh	12,285	3,765	1,240	67	62	-	7,272
7	Chhattisgarh	7,176	1,014	255	1	24	1	5,881
	Dadar Nagar Haveli				1		1	
8		429	37	55	-	8	-	329
9	Daman and Diu	302	58	23	1	34	-	186
10	Delhi	261,836	42,183	28549	660	1211	20	189,213
11	Goa	7,201	1,357	450	11	644	-	4,739
12	Gujarat	78,132	13,720	11021	563	2656	5	50,167
13	Haryana Himachal	23,545	2,351	2187	26	102	4	18,875
14	Pradesh	4521	1,076	427	20	112	-	2,886
15	Jammu and Kashmir	3,809	582	986	16	73	-	2,152
16	Jharkhand	8,265	1,014	635	12	801	2	5,801
17	Karnataka	73,659	14,756	8,037	487	958	16	49,405
18	Kerala	36,328	10,059	2,273	302	97	7	23,590
19	Lakshadweep	12	-	2	-	-	-	10
20	Madhya Pradesh	28,486	7,178	1,366	65	198	1	19,678
21	Maharashtra	283,810	39,261	34,675	1,126	2,265	72	206,411
22	Manipur	354	154	17	-	36	1	146
23	Meghalaya	916	318	14	2	69	-	513
24	Mizoram	92	53	7	-	7	-	25
25	Nagaland	466	263	25	1	36	-	141
26	Orissa	17,574	5,378	578	63	364	-	11,191
27	Pondicherry	2,672	1129	230	13	2	-	1,298
28	Punjab	25,460	8330	2,066	112	100	1	14,851
29	Rajasthan	44,209	6824	1,422	75	2,119	3	33,766
30	Sikkim		-	-			-	-
31	Tamil Nadu	109,886	26,908	15,718	267	1604	24	65,365
32	Tripura	316	79	5	-	39	_	193
33	Uttar Pradesh	59,454	11,007	4,766	213	612	6	42,850
34	Uttarakhand	4,345	665	87	14	290	-	3,289
35	West Bengal	181,401	42,492	842	656	3,253	1	134,157
	Total	1,397,383	255,867	142,256	5,102	23,356	204	970,598

Note:

Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending 1.

2. annual filings. During this period the status of company remains Active in Progress.Sikkim is not covered under the Companies Act, 1956.

	Table 1.4: Economic Activity-wise Active Companies as on 31st May, 2014 (Authorized Capital in Rs. Crore)								
01		F	Private		Public	Total			
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital		
I	Agriculture and Allied Activities	21,842	14,591	2,814	32,428	24,656	47,019		
II	Industry	309,996	651,357	25,689	1,574,451	335,685	2,225,808		
1	Manufacturing	190,646	348,449	17,893	605,919	208,539	954,368		
2	Construction	97,703	172,468	5,330	194,537	103,033	367,005		
3	Electricity, Gas & Water companies	10,944	105,354	1,727	717,281	12,671	822,635		
4	Mining & Quarrying	10,703	25,086	739	56,713	11,442	81,800		
III	Services	552,802	643,768	33,419	988,265	586,221	1,632,033		
1	Business Services	220,157	224,786	9,773	370,786	229,930	595,572		
2	Trading	139,882	122,916	6,220	99,706	146,102	222,622		
3	Real Estate and Renting	67,047	57,659	3,759	31,193	70,806	88,852		
4	Community, personal & Social Services	56,943	51,673	3,845	111,737	60,788	163,410		
5	Finance	38,776	144,728	8,233	204,294	47,009	349,022		
6	Transport, storage and Communications	29,383	40,936	1,460	132,021	30,843	172,957		
7	Insurance	614	1,071	129	38,527	743	39,598		
IV	Unclassified	21,928	30,827	2,108	107,247	24,036	138,074		
	Total	906,568	1,340,543	64,030	2,702,391	970,598	4,042,934		

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Unclassified

Month	Companies	Authorized	LLP	Foreign
	···· ·	Capital (Rs.Crore)		Companies
January 2013	5508	1908.54	483	15
February 2013	6472	3844.34	337	15
March 2013	6910	2651.60	535	6
April 2013	9026	2207.42	666	15
May 2013	10546	2589.78	662	21
June 2013	8064	3450.11	565	10
July 2013	8784	1542.29	679	14
August 2013	7181	5825.92	531	16
September 2013	7498	7648.43	524	22
October 2013	6585	3044.61	586	20
November 2013	7335	3307.19	493	16
December 2013	7944	1530.49	722	18
January 2014	8206	943.21	792	22
February 2014	7513	901.95	865	14
March 2014	9755	2808.97	897	28
April 2014	765	166.62	562	2
May 2014	1789	3342.34	531	4

S1. No.	Category	Number	Authorized Capital(Rs. Lakhs)
I	Company Limited by Shares	1785	334231.95
i	Private	1756	26691.95
ii	Public	29	307540.00
II	Company Limited by Guarantee	4	2
i	Private	4	2
ii	Public	0	0
	Total	1789	334233.95

	Table 3.2: Activity-wise New Companies Registered during May, 2014 (Authorized Capital is in Rs. Lakhs)									
Sl.No	Economic Activity	Pr	ivate	P	ublic	Total				
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital			
I	Agriculture and Allied Activities	45	245.00	1	5.00	46	250.00			
II	Industry	515	18040.40	7	301225.00	522	319265.40			
1	Manufacturing	310	5316.25	3	220.00	313	5536.25			
2	Construction	156	12607.15	1	5.00	157	12612.15			
3	Electricity, Gas & Water companies	33	81.00	2	300000.00	35	300081.00			
4	Mining & Quarrying	16	36.00	1	1000.00	17	1036.00			
III	Services	1,200	8408.55	21	6310.00	1221	14718.55			
1	Business Services	657	3937.05	5	570.00	662	4507.05			
2	Trading	212	1989.50	0	0.00	212	1989.50			
3	Community, personal & Social Services	79	387.00	0	0.00	79	387.00			
4	Real Estate and Renting	160	776.00	8	95.00	168	871.00			
5	Transport, storage and Communications	58	641.00	7	5630.00	65	6271.00			
6	Finance	34	678.00	1	15.00	35	693.00			
	Total	1760	26693.95	29	307540.00	1789	334233.95			

	(Authorized Capital is in						
			rivate		ublic		`otal
Sl.No	State/UT	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Andhra Pradesh	233	2244.40	4	301010.00	237	303254.40
2	Arunachal Pradesh	1	1.00		0.00	1	1.00
3	Assam	12	1398.00		0.00	12	1398.00
4	Bihar	25	286.00		0.00	25	286.00
5	Chandigarh	20	63.00	1	5.00	21	68.00
6	Chhattisgarh	6	128.00		0.00	6	128.00
7	Dadar Nagar Haveli	1	100.00		0.00	1	100.00
8	Delhi	174	1133.00	1	50.00	175	1183.00
9	Goa	2	6.00		0.00	2	6.00
10	Gujarat	121	865.25	6	700.00	127	1565.25
11	Haryana	38	346.00	1	5.00	39	351.00
12	Himachal Pradesh	8	17.00		0.00	8	17.00
13	Jammu and Kashmir	9	535.00		0.00	9	535.00
14	Jharkhand	10	43.00	1	15.00	11	58.00
15	Karnataka	122	1901.00		0.00	122	1901.00
16	Kerala	47	250.00		0.00	47	250.00
17	Madhya Pradesh	49	331.00	1	10.00	50	341.00
18	Maharashtra	93	786.25	3	5010.00	96	5796.25
19	Manipur	1	1.00		0.00	1	1.00
20	Meghalaya	1	10.00		0.00	1	10.00
21	Mizoram	1	200.00		0.00	1	200.00
22	Nagaland	1	10.00		0.00	1	10.00
23	Orissa	7	201.00		0.00	7	201.00
24	Pondicherry	2	46.00		0.00	2	46.00
25	Punjab	43	399.00	1	10.00	44	409.00
26	Rajasthan	108	483.00	2	10.00	110	493.00
27	Tamil Nadu	150	2248.05	2	15.00	152	2263.05
28	Tripura	0	0.00	1	500.00	1	500.00
29	Uttar Pradesh	247	11382.00	3	65.00	250	11447.00
30	Uttarakhand	10	38.00		0.00	10	38.00
31	West Bengal	218	1242.00	2	135.00	220	1377.00
	Total	1760	26693.95	29	307540.00	1789	334233.95

	Table 3.4: Activity-wise Compa	nies cha	nging to 'N	on-Active' dur	ing May, 2014	
S1. No	Economic Activity	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG
I	Agriculture and Allied Activities	35	7	1	38	6
II	Industry	393	56	4	354	52
1	Manufacturing	209	44	3	218	40
2	Construction	155	11		105	10
3	Electricity, Gas & Water companies	17		1	13	
4	Mining & Quarrying	12	1		18	2
III	Services	681	93	9	793	79
1	Business Services	244	27	2	288	26
2	Trading	160	21	1	225	18
3	Finance	60	13	1	57	11
4	Real Estate and Renting	95	5	1	103	5
5	Transport, storage and Communications	41	11	3	32	7
6	Community, personal & Social Services	80	16	1	85	12
7	Insurance	1			3	
IV	Unclassified	18	12	1	44	11
	Total	1,127	168	15	1,229	148

Table	Table 4.1: Obligation of Contribution wise LLPs as on 31st May, 2014						
S1. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)				
1	Up to 1 lakh	15,722	12,242.60				
2	Above 1 lakh to 5 lakh	2,852	9,769.72				
3	Above 5 lakh to 10 lakh	1,444	13,531.40				
4	Above 10 lakh to 25 lakh	860	15,875.01				
5	Above 25 lakh to 50 lakh	522	21,332.99				
6	Above 50 lakh to 1 crore	487	42,553.32				
7	Above 1 crore to 2 crore	222	34,203.25				
8	Above 2 crore to 5 crore	251	87,512.90				
9	Above 5 crore to 10 crore	100	80,116.49				
10	Above 10 crore to 25 crore	76	128,113.81				
11	Above 25 crore to 100 crore	71	405,005.44				
12	Above 100 crore	9	216,657.51				
	Total	22,616	1,066,914.44				

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 4.2: Economic activity wise active LLPs as on 31st May, 2014							
S1. No.	Economic Activities	Number	Obligation of Contribution (Rs. Lakhs)				
I	Agriculture and Allied Activities	359	14531				
II	Industry	5145	384889				
1	Manufacturing	2220	113740				
2	Construction	2629	114675				
3	Electricity, Gas & Water companies	157	148074				
4	Mining & Quarrying	139	8400				
III	Services	17110	667482				
1	Business Services	9143	198399				
2	Real Estate and Renting	2707	140033				
3	Trading	2368	222690				
4	Community, personal & Social Services	1983	47252				
5	Finance	459	54746				
6	Transport, storage and Communications	442	4294				
7	Insurance	8	68				
IV	Others	2	12				
	Total	22616	1066914				

Tabl	Table 4.3: Economic Activity-wise LLPs Registered during May, 2014								
S1. No.	Economic Activity	Number	Obligation of Contribution (Rs. Lakhs)						
I	Agriculture and Allied Activities	2	101						
II	Industry	120	1335						
1	Manufacturing	61	1080						
2	Construction	54	240						
3	Mining & Quarrying	5	15						
III	Services	409	4266						
1	Business Services	204	799						
2	Real Estate and Renting	63	1281						
3	Trading	63	624						
4	Community, personal & Social Service	61	1525						
5	Finance	8	28						
6	Electricity, Gas & Water companies	1	1						
7	Transport, storage and Communication	9	7						
	Total	531	5702						

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 4.4: State/UT-wise Registration of New LLPs in May, 2014			
S1. No.	State	Number	Obligation of Contribution (Rs. Lakhs)
1	Andhra Pradesh	15	40
2	Bihar	4	114
3	Chandigarh	3	9
4	Chhattisgarh	1	1
5	Delhi	75	555
6	Goa	3	2
7	Gujarat	27	196
8	Haryana	14	75
9	Karnataka	54	362
10	Kerala	16	83
11	Madhya Pradesh	5	9
12	Maharashtra	191	2200
13	Orissa	2	5
14	Punjab	3	303
15	Rajasthan	20	23
16	Tamil Nadu	35	92
17	Uttar Pradesh	27	188
18	Uttarakhand	2	1
19	West Bengal	34	1444
	Total	531	5702